

IN THE HIGH COURT OF ORISSA AT CUTTACK

WPC No.16216 of 2019

Odisha State Legal Services Authority Petitioner
Mr. A.K. Das, Advocate

-versus-

State of Odisha & Others Opposite Parties

CORAM:
JUSTICE S. TALAPATRA
JUSTICE SAVITRI RATHO

ORDER
11.07.2023

Order No.
21.

1. This matter is taken up through hybrid mode.
2. At the request of Mr. A.K. Das, learned counsel appearing for the Odisha State Legal Services Authority, let the matter be listed on 31st July, 2023.
3. Meanwhile, the Petitioner shall examine the reply filed by the State and if necessary, an additional affidavit or the rejoinder may be filed.

(S. Talapatra)
Judge

(Savitri Ratho)
Judge